

- (b) the reasons for fall in tax collection, if any;
- (c) whether Government expects to meet the target as proposed in the Budget; and
- (d) if so, the details of the measures taken to streamline the tax collection drive?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) The total collection of indirect tax in the period April-October, 2014 as compared to corresponding period last year is given below:

Indirect Tax Collection

April-October, 2013-14	₹ 269909 crore
April-October, 2014-15	₹ 285126 crore

(b) There is no shortfall in indirect tax collections during April-October, 2014 as compared to the corresponding period last year.

(c) At this stage it may not be feasible to estimate the actual revenue for the current financial year. The actual realization of indirect tax in F.Y. 2014-15 would depend on factors such as growth in GDP (Gross Domestic Product) and performance of the economy in the remaining part of the current fiscal. The Revised Estimate for Indirect tax for 2014-15 will be laid in the Parliament during presentation of Union Budget 2015-16.

(d) Certain measures have been taken to streamline the indirect tax collection drive. These include: special monitoring of sectors contributing significantly to revenue, emphasis on compliance verification and compliance enforcement measures, special audit, speedier adjudication of pending cases, liquidation of arrears, speedy disposal of confiscated/seized goods and additional deterrent measures which have been brought into effect to discourage non-compliance.

Healthcare services for SCs/STs and farmers in Uttar Pradesh

†*138. SHRI JUGUL KISHORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any scheme to provide benefits of healthcare services to the Scheduled Castes (SCs)/Scheduled Tribes (STs) and the poor farmers of Uttar Pradesh;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof; and

(c) the number of additional health centres set up in rural and tribal areas by Government apart from the expansion of the new health centres in these areas and the amount released and utilised therefor, separately?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) Public Health being a State subject, the primary responsibility to provide health care services to the citizen lies with State/UT Governments. However, under National Health Mission (NHM) financial and technical support is provided to enable access to affordable and quality health care services to the citizens particularly the poor and vulnerable population including SCs and STs.

(c) 20521 Sub-Health Centres (SCs), 3497 Public Health Centres (PHCs) and 773 Community Health Centres (CHCs) are in position in rural areas including the tribal areas in Uttar Pradesh as per Rural Health Statistics (RHS) 2014. A total of ₹ 162.44 crores has been approved for setting up of 762 SCs, 28 PHCs and 15 CHCs in the last two years of 2012-13 and 2013-14. The amount is released as lumpsum to the State and not activity wise.

Privatisation of airports in the country

†*139. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any plan is under active consideration or being reviewed by Government for the privatisation of airports in the country;

(b) whether consultations have been made or suggestions have been sought by Government from State Governments, airport developers and air passengers associations in this regard, if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) No, Sir. However, Government of India intends to take up the development and modernization of Ahmedabad and Jaipur airports under Public Private Partnership mode. It is also planned to take up Chennai and Kolkata Airports under Management and Operation contract.

(b) and (c) Government is in the process of consulting the stakeholders.

†Original notice of the question was received in Hindi.